

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**I.A.No.51/2012  
in Petition No. 149/MP/2012**

**Coram:**  
**Dr. Pramod Deo, Chairperson**  
**Shri S.Jayaraman, Member**  
**Shri V.S.Verma, Member**  
**Shri M. Deena Dayalan, Member**

**Date of order: 9.11.2012**

**In the matter of**

Exemption of Purulia Pump Storage Project (PPSP) of West Bengal State Electricity Distribution Company Ltd from black start mode and restricted governor mode of operation.

**And  
In the matter of**

Eastern Load Despatch Centre, Kolkata

**And  
In the matter of**

West Bengal State Electricity Distribution Company Ltd .**Petitioner**

**ORDER**

Through this Interlocutory Application, Eastern Regional Load Despatch Centre (ERLDC) has prayed to direct the West Bengal State Electricity Distribution Company Ltd. (WBSEDCL), the petitioner in the petition, to include ERLDC as a necessary party to the petition and issue necessary direction to



WBSEDCL to furnish the copy of the petition. ERLDC has also requested to grant time to file its reply to the petition.

2. West Bengal State Electricity Distribution Company Ltd. has filed petition for approval for granting exemption from operating its Purulia Pump Storage Project (PPSP) in restricted governor mode of operation and black start mode.

3. The matter was heard on 24.7.2012. Vide Record of Proceeding dated 24.7.2012, the petitioner was directed to submit the requisite information and order in the petition was reserved.

4. ERLDC in its Introductory Application has submitted that during the grid collapse on 31.7.2012, it was observed that the restoration of Eastern Region got delayed on account of failure of several hydro stations such as Teesta-V, Chukha HPS, Maithon and Upper Indravati to black-start their respective units. Under the circumstances, the time for extension of start-up power to major thermal stations in the region and attaining normal mode of operation could have been significantly reduced, had the black-start support been available from PPSP. ERDLC has further submitted that considering the important role of PPSP, it had been repeatedly emphasizing the need for exploring the black start capability of the plant in ERPC forum. In the 36th,38th, 45th and 56th OCC meeting held on 24.3.2009, 15.5.2009, 18.12.2009 and 23.11.2010, respectively, the matter was discussed. However, WBSEDCL have demonstrated lukewarm response, perpetually deferred in



attempting trial black start of PPSP units and made little sincere efforts in realizing the objective. ERLDC has prayed for directions to the petitioner to implead ERDLC as a party and furnish copy of the petition to ERLDC. ERLDC has further sought time to file its reply and submit its views on the petition.

5. Considering the fact that ERLDC is the apex body for integrated operation of the power system in the region, we consider that ERLDC is a necessary party to the petition filed in connection with the implementation of RGMO. Accordingly, we allow ERLDC to be impleaded as respondent in the present petition. We direct the petitioner to serve copy of the petition on ERLDC by 10.11.2012 who may file its response to the petition by 20.11.2012 and the petitioner may file its rejoinder by 30.11.2012.

6. Since the order in the petition has been reserved after hearing the petitioner, we do not consider it necessary to hold further hearing in the matter. However, either party is at liberty to request for the hearing, if required.

7. I.A. stands disposed of in terms of above.

**SD/-**  
**(M.Deena Dayalan)**  
**Member**

**SD/-**  
**(V.S.Verma)**  
**Member**

**SD/-**  
**(S.Jayaraman)**  
**Member**

**SD/-**  
**(Dr. Pramod Deo)**  
**Chairperson**

